

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (CAA) No.414/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company		Balview Infratrade Limited. & Ors.		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

1. PATITA PARAN BISHWAL, Adv. *fehrr*

[Signature]
22/9/17

ORDER

Ld. Counsel for the petitioners is present.

List it on 11/10/2017 for hearing.

Sd/-
(Jinan K.R.)
Member (Judicial)